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HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503

No. 103 /DHC/GAZ.-IIB/G.8/LJ&LA/2026

Dated: 08/01/2026

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Principal District & Sessions Judge,  
West District, Tis Hazari Courts,  
New Delhi.

Sub.: Appointment of Ms.Aishwarya Singh Kashyap, DJS, as Additional Secretary (LJ&LA), Govt. of NCT of Delhi, on deputation basis.

Madam,

I am directed to forward herewith a copy of Order No.F.11(54)/Admn/LJ&LA/2025/165-172 dated 05.01.2026 received from the Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on the above subject and to request you to relieve Ms.Aishwarya Singh Kashyap, an officer of Delhi Judicial Service, with immediate effect, to enable her to join as Additional Secretary (LJ&LA), Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, on deputation basis, for a period of one year.

Yours sincerely,

  
(Amit Narayan Bharthuar)  
Deputy Registrar (Gaz.-IIB)  
for Registrar General

Encl:As above

Endst. No. \_\_\_\_\_ /DHC/GAZ.-IIB/G-8/LJ&LA/2026

Dated:

*Copy forwarded for information and necessary action to:-*

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice & Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002.
3. The Joint Registrar (Gaz.-IIA), High Court of Delhi, New Delhi.

  
(Shiv Kumar)  
Assistant Registrar (Gaz.-IIB)

*CIC (Judicial)  
611/12  
DDJS (West)*

DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
8<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.F.11(54)/Admn/LJ&LA/2025/165-172

Dated : 5/1/2026

ORDER

The Competent Authority is pleased to appoint Ms.Aishwarya Singh Kashyap, an Officer of Delhi Judicial Service, as Additional Secretary (LJ&LA), Department of Law, Justice & Legislative Affairs, Government of NCT of Delhi, on deputation basis for a period of one year.

The above appointment, however, will not give the officer any benefit for the purpose of seniority or claim for regular appointment to this post or any other equivalent post.

The terms and conditions of deputation will be settled in due course.



(REETESH SINGH)  
PRINCIPAL SECRETARY (LAW, JUSTICE & L.A.)

No.F.11(54)/Admn/LJ&LA/2025/

Dated :

Copy to:

1. Principal Secretary to the Hon'ble Lt. Governor, Delhi. Raj Niwas, Delhi.
2. The Registrar General, High Court of Delhi, New Delhi w.r.t. letter No.6729/DHC/Gaz-IIB/LJ&LA/2025 dated 03.12.2025.
3. Secretary to the Hon'ble Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalya, New Delhi.
4. Secretary to Hon'ble Minister of Law, Govt. of NCT of Delhi, Delhi Sachivalya, New Delhi
5. SO to Chief Secretary, Delhi, Delhi Sachivalya, New Delhi.
6. Ms. Aishwarya Singh Kashyap, Delhi Judicial Service.
7. PAO-X, Delhi Sachivalya, New Delhi.
8. DDO/AAO, LJ&LA, Delhi Sachivalya, New Delhi.

(REETESH SINGH)  
PRINCIPAL SECRETARY (LAW, JUSTICE & L.A.)

06 JAN 2026

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SAC per up vishwak

DELHI HIGH COURT  
Delhi Judicial Branch

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 662-691 /F.5(3)/Gaz./PD&SJ West/2026 Dated, Delhi the 08/1/26

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
6. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The O/o CJM, West District, Tis Hazari Courts, Delhi.
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.



(Harish Kumar)

Officer Incharge (Judicial Branch)

DJ (Commercial)-04, West Distt.

For Principal District & Sessions Judge (West)

